

MTNL and BSNL Services

3524. SHRI RAMA CHANDRA KHUNTIA : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the total number of land line connections, mobile connections of BSNL and MTNL and also number of internet users and user of G3;

(b) whether it is a fact that MTNL and BSNL service is not better as they have more connections than their actual infrastructure capacity;

(c) the total number of employees and labour contract employees that are working in BSNL and MTNL in the country; and

(d) whether Government has any plan to regularize the contract labours who have been working in MTNL and BSNL for more than five years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT) : (a) Sir, the total number of land line connections, mobile connections, internet/broadband users and users of 3G of BSNL and MTNL as on 30.06.2009 are given below:-

	Land Line (in lakh)	WLL (in lakh)	GSM Mobile (in lakh)	Internet/ broadband users (in lakh)	3G users
BSNL	287.95	52.67	490.97	75.94	10,733
MTNL	35.50	3.08	42.97	14.81	902

(b) In case of Cellular Mobile, though loading is more than 100%, yet Cellular Mobile Service of BSNL is working satisfactorily and is, in general, meeting the Quality of Service (QoS) parameters prescribed by Telecom Regulatory Authority of India (TRAI). In case of land line & Wireless in Local Loop (WLL), loading is much less than 100%. BSNL broadband and internet services are meeting most of the TRAI QoS benchmarks and capacity is not a constraint for quality of internet and broadband services.

MTNL has sufficient infrastructural capacity to cater to the needs of the customer.

(c) The total number of employees of BSNL and MTNL at present are 2,96,975 and 45,739 respectively. As a policy, BSNL and MTNL do not recruit people on contract basis. However, certain jobs are outsourced through contractors. The number of workers employed by the contractors varies from time to time depending upon the nature of job.

(d) Since contract workers are deployed by contractors/agencies, the question of regularization does not arise.

China's Regulations

3525. SHRI B.K. HARIPRASAD : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGIES be pleased to state: